

FORM G

**INVITATION FOR EXPRESSION OF INTEREST FOR
NATEMS SUGAR PRIVATE LIMITED
MANUFACTURING UNIT AT KOPPEDU POST, NINDRA MANDAL,
CHITTOR DISTRICT - 517587, ANDHRA PRADESH.
(WAS IN THE BUSINESS OF SUGAR MANUFACTURING. FROM FY 2021 THE
COMPANY IS NOT IN OPERATION)**

(Under sub-regulation (1) of regulation 36A of the Insolvency and Bankruptcy Board of India (Insolvency Resolution Process for Corporate Persons) Regulations, 2016)

SL.	RELEVANT PARTICULARS	
1	Name of the corporate debtor along with PAN/ CIN/ LLP No.	M/s. Natems Sugar Private Limited. PAN NO. AAECN6250G CIN: U15421TG2014PTCO93249
2	Address of the registered office (as per MCA records)	III Floor, Plot No. 22 Survey No. 90/1, Trendz Eternity, Green Land Colony, Gachibowli, Ranga Reddi, Hyderabad-500032, Telangana.
3	Insolvency Commencement Date of Corporate Debtor	February 10, 2026 (Hon'ble NCLT, Hyderabad Bench passed an Order dated 10.02.2026, in CP(IB)/84/7/HDB/2021 IRP received Hon'ble NCLT order on 12.02.2026
4	URL of website	Not Available
5	Details of place where majority of fixed assets are located.	At Factory Unit. located at Koppedu Post, Nindra Mandal, Chittor District - 517587, Andhra Pradesh.
6	Installed capacity of main products/ services	Annual Installed Capacity - FY 2018-19(6,86,000 M.Ts Installing Crushing capacity per day – 4,900 TCD Main product: Sugar
7	Quantity and value of main products/ services sold in last financial year	As per last available audited Financial Statement FY 2018-19: Sugar Quantity: 23,040 MT Revenue from Operations: Rs. 92.40 crores
8	Number of employees/ workmen	No information is received from the suspended Management of the Corporate Debtor.
9	Further details including last available financial statements (with schedules) of two years, lists of creditors are available at:	Further Details are available in the Detailed EOI which can be sought by email at process.natems@gmail.com IBBI Website: https://ibbi.gov.in
10	Eligibility for resolution applicants under section 5(2)(h) of the Code is available at URL:	a. Minimum Net worth as on March 31, 2025 – Rs. 7 crores and varies based on the category of Prospective Resolution Applicant. Refundable EMD of Rs.50 Lakh process.natems@gmail.com
11	Last date for receipt of expression of interest	Original - April 27, 2026 Revised – May 13, 2026/26
12	Date of issue of provisional list of prospective resolution applicants	Original - May 7, 2026 Revised – May 17, 2026
13	Last date for submission of objections to provisional list	Original - May 12, 2026 Revised – May 22, 2026
14	Date of issue of final list of prospective resolution applicants	Original - May 22, 2026 Revised- May 28, 2026
15	Date of issue of information memorandum, evaluation matrix and request for resolution plans to prospective resolution applicants	Original - May 26, 2026 Revised – June 2, 2026
16	Last date for submission of resolution plans	Original - June 25, 2026 Revised – July 2, 2026
17	Process email id to submit Expression of Interest	process.natems@gmail.com

Dated. April 29, 2026

Place:- Hyderabad

R. S. Balasubramanyam

Designated Partner

For, M/s Truee IPE LLP

Resolution Professional

M/S. NATEMS SUGAR PRIVATE LIMITED

IBBI No. IBBI/IPE- 0151/IPA -1/2023- 24/50052